

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/162 - 169/2020 IN CP/423 - 430/CAA/2020
NAME OF PETITIONER : Efficient Farms Pvt Ltd & 6 Ors
NAME OF RESPONDENT : GHIL Exports Private Ltd
SECTION : Sec 230 of CA 2013

ORDER

Ld. PCS Ms. Lakshmi Swaminathan is present through video conferencing mode.

Ld. PCS represents that she is seeking for withdrawal of the Application in MA/162-169/2020. In the circumstances, this Tribunal directs notice to be issued to the RoC, Chennai and upon receipt of notice, RoC, Chennai shall respond to this Tribunal within a period of four weeks' from today, if any.

Post this matter on **03.05.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)